

[23 May, 2006]

RAJYA SABHA

(d) whether the BRPSE recommendations also oblige the respective PSEs to generate funds through internal resources, if so, to what extent and what are the suggested internal resources?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) BRPSE has so far given its recommendations in respect of 30 cases of CPSEs and of them the competent authority has accorded its approval in respect of 15 cases till April 2006.

(b) The revival strategy proposed by the CPSEs/Administrative Ministries and endorsed by BRPSE includes *inter alia* financial, organizational and business restructuring. The recommendations of BRPSE in respect of 30 cases envisage assistance from Central Government of about Rs. 9740 crores in the form of fresh infusion of funds, waivers/write offs, grant of guarantee, etc.

(c) and (d) The revival proposals are self contained with information on financial assistance required and ways and means of financing which varies from case to case. For funding the restructuring/revival plans, methods like sale of surplus assets, if any, raising resources from market with or without government guarantee, sanction of equity/loan/grant by Government etc. are adopted.

Visit of Chinese Delegation to HCL

4036. SHRI TAPAN KUMAR SEN:

SHRI CHITTABRATA MAJUMDAR:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that a Chinese company delegation has visited the Rupnarayanpur factory of Hindustan Cables Ltd., recently;

(b) if so, whether it is related to the revival of HCL;

(c) if so, the details thereof;

(d) if not, the purpose of the said visit; and

(e) the action taken by Government to revive the HCL?

THE MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI SONTOSH MOHAN DEV): (a) Yes, Sir.

(b) to (d) The delegates of a Chinese company visited Rupnarayanpur factory, Hyderabad factory and Head Office of HCL for the purpose of evaluation of Joint Venture possibility with HCL.

(e) Hindustan Cables Ltd. (HCL) was referred to the BIFR in 2002. The Operating Agency appointed by the BIFR has since submitted a report on restructuring of HCL. Subsequently, studies on revival of HCL by IIT, Kharagapur and Tata Consultancy Services (TCS) have also been conducted.

A proposal regarding the future of HCL has been prepared on the basis of all the above mentioned reports and has been placed before the Board of Reconstruction of Public Enterprises (BRPSE). The recommendation of the BRPSE is awaited.

Funds for Developmental Projects

4037. SHRI C. RAMACHANDRAIAH: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether Government have allocated funds for the development of various existing development projects executed by his Ministry in Andhra Pradesh;

(b) if so, the details of the funds allocated and disbursed for various Centrally assisted schemes in Andhra Pradesh during the last three years;

(c) whether the money allocated for various schemes and projects are utilized fully; and

(d) if not, the details thereof and the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRIMATI KANTI SINGH): (a) to (d) The Ministry of Heavy Industries & Public Enterprises essentially deals with 48 central public sector enterprises (PSEs) under its direct administrative control and policy issues related to all central PSEs. Government is providing budgetary support for some of the capital investment programmes of these PSEs/Units. No developmental programmes other than those related to PSEs are being undertaken by this Ministry in the State of Andhra Pradesh.